

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/1630/2007 - SM[BR]

Date 20/03/2009

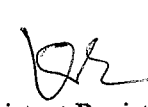
Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. LUCKNOW
7-A, ASHOK MARG, LUCKNOW.
C.C.E. LUCKNOW

Appellant
Vs
Respondent

M/S RADHA KRISHNA ALLOYS (P) LTD.

I am directed to transmit herewith a certified copy of Final order No. 231 / 2009 -SM[BR] dated 16.3.2009
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

M/S RADHA KRISHNA ALLOYS (P) LTD.

ROSA GAON, BARABANKI.

2. Adv. / Consult SHRI A.K. DIXIT ADV.

113 / 145 , SWAROOP NAGAR , KANPUR [U.P]

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

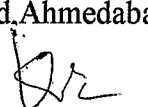
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15 Office Copy

16 Guard file


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL,
R.K. PURAM, W.B. NO.2, PRINCIPAL BENCH
NEW DELHI.

Excise Appeal No. 1630 of 2007-SM

[Arising out of order-in-appeal No. 13-CE/07 dated 23.2.2007 passed by
Commissioner (Appeals), Central Excise and Service Tax (Appeals),
Lucknow].

Date of Hearing/ Decision : 27.02.2009

CCE, Lucknow

Appellant

Versus

M/s Radha Krishna Alloys (P) Ltd.,
Respondent

Appearance for Appellant - Mr. M.M. Singh, DR
Appearance for Respondent - Mr. A.K. Dixit, Advocate.

CORAM: Hon'ble Mr. D.N. Panda, Judicial Member

Final Order No. 231109 -SM (DR)

Per D.N. Panda

Learned Counsel appearing for the respondent today submits that this appeal suffers from the same defect what that is noticed by the Bench in Revenue's appeal No. 628 of 2007 in the case of CCE, Lucknow vs. M/s Phool Chand Sales Corporation. Therefore, this appeal also calls for dismissal.

2. For the elaborate reason stated in the decision made today in Excise appeal No. 628 of 2007 in the case of CCE, Lucknow vs. M/s Phool Chand Sales Corporation this appeal (Excise Appeal No. 1630 of 2007) is also dismissed.

[Dictated and pronounced in the open Court]

[D.N. Panda]
Judicial Member

[Pant]